COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 153 OF 2019 &
IA NO. 665 OF 2019

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. …. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Ganesan Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Mr. Sourav Roy for R-2

ORDER

At the request of learned counsel for the parties, list this matter for hearing on ***13.11.2019.***

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj